

**Amount spent for publicity by Cement Corporation of India**

9952. SHRI RASA BEHARI BEHERA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the amount spent by the Cement Corporation of India for publicity during the last three years, year-wise;

(b) the names of the news dailies and periodicals used for advertisement by the Cement Corporation of India during the last three years, year-wise, language-wise; and

(c) the names of the officers concerned with publicity of this Corporation?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) The expenditure incurred as reported by the Cement Corporation of India Ltd., on its publicity, including sales promotion, during the last 3 years is as under:—

1978-79	Rs. 9,000/-
1979-80	Rs. 20,000/-
1980-81	Rs. 79,000/-

(b) The News Dailies and Periodicals used for publicity were:  
1979

1. Hindustan Times, New Delhi—English
2. National Investment and Finance—English
3. Indian Workers (INTUC)—English
4. Jagran, Bhopal—Hindi
5. Cement Production and Despatches, (Cement Controller's Office)—English
6. International Industries—English.

1980

1. Cement Production and Despatches (Cement Controller's Office)—English

2. Indian Railways—English
3. Indian Tidings—English
4. Indian Economy—English
5. Lok Udyog—English
6. Indian Chemical—English
7. Chemical Age of India—English
8. Vaypar Udyog Samachar—Hindi
9. Nai Vidha—Hindi.

1981

1. India Tidings—English
2. Lok Udyog—English
3. Indian Economy—English
4. Defence Management—English
5. Economic Journalist—English.

(c) a 1. Shri R. C. Gupta, Director (Personnel) 2. Shri S. K. Minocha, Dy. Manager (Public Relations).

**Disparity in Pay of Tabulators of Coder Checkers|Supervisors**

9953. SHRI N. K. SHEJWALKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether duties of Tabulators or Coder|Checkers|Supervisors on consolidated pay in the Directorates of Census Operations, are compared in a circular issued by the Registrar General of India, at par with those of Assistant Compilers|Computers|Statistical Assistants respectively.

(b) the total emoluments of consolidated pay of staff and regular time scale employees as mentioned in (a) above; and

(c) whether Government propose to remove disparity between the consolidated salary paid and regular time-scale employees when the nature of work is the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (c). No, Sir. The duties attached to the post of Assistant Compiler, Computer and Statistical Assistant are not at par with those attached to the post of Tabulator|

**Coder, Checker and Supervisor.** The function performed by these two categories of personnel is different. The question of removal of disparity between the emoluments admissible to these two groups of persons does not, therefore, arise.

(b) The emoluments admissible to the consolidated salary staff, such as Tabulator|Coder|Checker and Supervisor are as follows:

Tabulator Coder	Rs. 280 - p.m.
Checker	Rs. 330 - p.m.
Supervisor	Rs. 380 - p.m.

The total emoluments (including Pay, Dearness pay, ADA) admissible to Assistant Compiler, Computer and Statistical Assistant calculated on the minimum of the scale of pay, as on 1-1-1982 are:

Asstt. Compiler	Rs. 565.50
Computer	Rs. 698.00
Statistical Assistant	Rs. 845.70

#### **Agitation by Employees of All India Employees Provident Fund Organisation**

9954. **SHRI R. N. TRIPATHI:** Will the Minister of LABOUR be pleased to state:

(a) whether the PF employees all over India were on agitation from 12 March, 1982 to 19 March, 1982;

(b) if so, the names of Unions in Central|Regional|sub-Regional Officers who participated in the agitation;

(c) what are the main demands of the All India EPF Staff Federation, New Delhi under whose direction the agitation was made;

(d) whether any steps have been taken by the Labour Ministry to redress the grievances of the employees and to accept their long pending demands; and

(e) if not these reasons thereof and why no negotiations have been started with the recognised Federations to bring normalcy in the EPF Organisation in the interest of several millions of subscribers?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI**

**DHARMABIR):** (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) The main demands of the All India Employees Provident Fund Staff Federation, New Delhi are for payment of bonus and implementation of the recommendations of the Fakir Chand Committee regarding revision of pay-scales, payment of medical and conveyance allowance to the employees of the Employees Provident Fund Organisation.

(d) and (e). It has been decided to pay productivity linked bonus to the employees of the Employees Provident Fund Organisation and the National Productivity Council has been entrusted with the task to formulate a productivity linked bonus scheme. Pending formulation of a scheme, the employees have been paid ad-hoc bonus for the year 1979-80 and 1980-81 for 15 days and 10 days respectively. Government's approval on a large number of recommendations of the Fakir Chand Committee beneficial to employees, has already been communicated. The question of revision of pay-scales of certain categories of employees of Employees Provident Fund Organisation, is under examination.

#### **Setting up of Atomic Research Centre in M.P.**

9955. **SHRI JAI NARAYAN ROAT:**  
**SHRI RAJESH KUMAR**  
**SINGH:**

**SHRI SUBHASH YADAV:**

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Department of Atomic Energy have decided to establish an atomic research centre in Madhya Pradesh to ease the strain on the overcrowded and over-worked Bhabha Atomic Research Centre in Bombay;

(b) if so, the details thereof;

(c) whether it is also a fact that Department of Atomic Energy also propose to establish atomic research centres in other States also during the Sixth Five year Plan period; and